## GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:4305
ANSWERED ON:06.09.2012
INCIDENT IN GUWAHATI BOUND TRAIN
Bajirao Shri Patil Padamsinha ;Chaudhary Shri Arvind Kumar;Gowda Shri D.B. Chandre;Jeyadural Shri S. R.;Singh Shri Vijay
Bahadur

## Will the Minister of RAILWAYS be pleased to state:

- (a) whether some passengers of a Bengaluru-Guwahati special train were killed and others injured on 19 August, 2012 after they were beaten up and pushed out by unidentified persons;
- (b) if so, the details thereof;
- (c) whether the Railways failed to provide adequate security to the passengers;
- (d) if so, the reasons therefor; and
- (e) action taken by the Railways against persons responsible for this assault and to check the recurrence of such incidents in future?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 4305 BY SHRI VIJAY BAHADUR SINGH, SHRI D.B. CHANDRE GOWDA, DR. PADMASINHA BAJIRAO PATIL, SHRI S.R.JEYADURAI AND SHRI ARVIND KUMAR CHAUDHARY TO BE ANSWERED IN LOK SABHA ON 06.09.2012 REGARDING INCIDENT IN GUWAHATI BOUND TRAIN.

- (a) and (b): On the night of 18.08.2012, 11 persons who were travelling by a Bangalore- Guwahati bound special train, were pushed out from running train between Belakoba Raninagar Jalpaiguri Railway stations in Katihar Division of N.F. Railway (West Bengal) by co-passengers after entering into heated altercations. Out of 11 persons, 02 persons were found dead and 09 persons sustained injuries and admitted to different hospitals for treatment. Later, on 19.08.2012, two more dead bodies were recovered between Falakata and Salbari Railway stations of Alipurduar Division of N.F. Railway (West Bengal).
- (c) to (d): Adequate number of Government Railway Police and Railway Protection Force personnel were detailed to escort the said train from Malda Town to New Jalpaiguri, New Jalpaiguri to New Bongaigaon and New Bongaigaon to Guwahati. However, the escort party could not cover the affected general compartment as it was overcrowded and not connected through vestibule.
- (e): Prevention of crime against travelling passengers, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are the statutory responsibility of the State Governments concerned, which they discharge through their Government Railway Police (GRP). As such, the cases of crime on Railways are reported to, registered and investigated by the Government Railway Police. However, Railway Protection Force (RPF) supplements the efforts of Government Railway Police by deploying RPF personnel for escorting of important trains in affected areas and for access control duties at stations. Besides, Railways maintain regular coordination with the State Governments to ensure better security to the travelling public. Government Railway Police / New Jalpaiguri having jurisdiction, has registered a case vide crime no. 78/12 dated 19.08.2012 under section 342, 324, 325, 326, 307, 302, 34 Indian Penal Code and has taken up investigation.